

GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT::: JUDICIAL BRANCH
ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur, 1st January.2018

No.JDJ-12029/3/2017/ESTT/JUDI-Judicial/307: In exercise of powers conferred under Section -32 of the Protection of Children from Sexual Offences Act, 2012 the Governor of Assam is pleased to appoint the following, Advocates as Special Public Prosecutor exclusively to conduct cases under the POCSO Act.2012 against each district with immediate effect and until further orders.

| | <u>District</u> | <u>Name of incumbents</u> |
|----|-----------------|---------------------------|
| 1 | Jorhat | Muhidhar Dutta |
| 2 | Golaghat | Premodhar Bora |
| 3 | Sivasagar | Srimanta Gogoi |
| 4 | Tinsukia | Banwari Lal Agarwal |
| 5 | Nalbari | Krishna Kanta Sarma |
| 6 | Sonitpur | Nayan Moni Das |
| 7 | Goalpara | Sanjay Sarma |
| 8 | Cachar,Silchar | Smti Bithika Acharjee |
| 9 | Hailakandi | Pradush Kumar Kar |
| 10 | Kokrajhar | Manjit Kr. Ghose |
| 11 | Nagaon | Manash Jyoti Neog |
| 12 | Bongaigaon | Smti Rita Choudhury |
| 13 | Lakhimpur | Madhab Ch. Gogoi |
| 14 | Kamrup (M) | Smti Deepa Bezbaruah |

They will be paid such fees as they may be entitled to under relevant Rules/Notification

Sd/-Sanjeev Kr. Sharma,
L.R.-cum-Commissioner & Secretary to the Govt. of Assam,
Judicial Department

Memo No.JDJ-12029/3/2017/ESTT/JUDI-Judicial/307-B,

Dated Dispur, the 1st January.2018

Copy for information and necessary action:

1. The Registrar General, Gauhati High Court, Guwahati-1.
2. The District & Sessions, Judge, Jorhat / Golaghat / Sivasagar / Tinsukia / Nalbari / Sonitpur/Goalpara/CacharSilchar/Hailakandi/Kokrajhar/Nagaon/Bongaigaon/ Lakhimpur and Kamrup (M).
3. The Deputy Commissioner, Jorhat / Golaghat / Sivasagar / Tinsukia / Nalbari / Sonitpur / Goalpara/Cachar Silchar/Hailakandi / Kokrajhar / Nagaon / Bongaigaon/ Lakhimpur and Kamrup (M).
4. The Additional District & Sessions, Jorhat / Golaghat / Sivasagar / Tinsukia / Nalbari / Sonitpur / Goalpara / Cachar Silchar / Hailakandi /Kokrajhar / Nagaon / Bongaigaon/ Lakhimpur and Kamrup(M).
5. The Advocate General, Assam Gauhati High Court, Guwahati-1.
6. The Principal Secretary to Hon'ble Chief Minister, Assam, Dispur.
7. The Principal Secretary to Assam, Home & Political Department, Dispur.
8. The Commissioner & Secretary to the Govt.of Assam, Social Welfare Department, Dispur.
9. The Chief Judicial Magistrate, Jorhat / Golaghat / Sivasagar / Tinsukia / Nalbari / Sonitpur/Goalpara/CacharSilchar/Hailakandi/Kokrajhar/Nagaon/Bongaigaon/ Lakhimpur and Kamrup(M).
10. Advocate, Sri Muhidhar Dutta, Bar Association Jorhat / Sri Premodhar Bora, Bar Association Golaghat /Sri Srimanta Gogoi.Bar Association Sivasagar/Sri Banwari Lal Agarwal, Bar Association Tinsukia,/ Sri Krishna Kanta Sarma,Bar Association,Nalbari/ Sri Nayan Moni Das, Bar Association, Sonitpur /Sri Sanjay Sarma,Goalpara/ Smti Bithika Acharjee,Bar Association,Cachar,Silchar/ Pradush Kumar Kar,Bar Association,Hailakandi/ Manjit Kr. Ghose, Bar Association,Kokrajhar/Sri Manash Jyoti Neog,Bar Association, Nagaon/ Smti Rita Choudhury,Bar Association,Bongaigaon/ Madhab Ch. Gogoi,Bar Association,Lakhimpur and Smti Deepa Bezbaruah, Bar Association, Kamrup(M).
11. The Finance (EC-III) Department, Dispur Guwahati-6.
12. The Accountant General (A & E), Assam, Beltola, Maidamgaon,Guwahati -29.
13. The Administrative Officer, Judicial Academy, Assam, 7 Bholanath Mandir Path, Dr. B.K. Kakoti Road, Ulubari, Guwahati-781007
14. The Director, Assam Govt. Press, Bamunimaidam, Guwahati-781021 for publication of aforesaid Notification in the next issue of the Assam Gazette.

By order etc.,

Deputy L.R & Secretary to the Govt. of Assam,
Judicial Department.

